

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 17<sup>th</sup> May, 2018

Time : 10.30 A.M.

| S.No                              | Case No  | Parties  | Counsel for parties  | Remarks         |
|-----------------------------------|--|--|--|-----------------|
| <b>FOR DIRECTION</b>              |  |  |  |                 |
| 1.                                | Original Application No. 06/2018(CZ)                           | Manoj Kumar Malviya & Ors<br>Vs.<br>State of Madhya Pradesh & Ors.   | Mr. Pulkit Godha, Adv.<br>Mr. Neelesh Sharma, Adv.   | 04/07/18        |
| <b>FOR ADMISSION</b>              |  |  |  |                 |
| 2.                                | Original Application No. 12/2018(CZ)                           | Mangla Ram Jat<br>Vs<br>Collector Jhunjhunu, Rajasthan & Anr.        | Mr. Mangla Ram Jat,<br>Applicant in person.  | 04/07/18        |
| <b>AFTER NOTICE</b>               |  |  |  |                 |
| 3.                                | Original Application No. 02/2018(CZ)                           | Milind Wankhede<br>Vs.<br>Union of India & Ors.                      | Mr. Subhash Chandra Soni,<br>Adv.<br>Mr. Ravi Prakash, Adv.  | 04/07/18        |
| 4.                                | Original Application No. 05/2018(CZ)                           | Irfan Khan<br>Vs.<br>State of Madhya Pradesh & Ors.                  | Mr. Sambhav Sogani, Adv.   | 04/07/18        |
| 5.                                | Original Application No. 56/2014(CZ)<br><b>(M.A.No.74/18)</b>  | Harish Vyas,<br>Vs.<br>Union of India & 5 Ors.                       | Mr. Anirudh Vyas, Son of Applicant in Person.<br>Mr. Sachin K. Verma, Adv for R-1 to 10  | <b>03/07/18</b> |
| 6.                                | Original Application No. 106/2014(CZ)<br><b>(M.A.No.75/18)</b> | Harish Vyas,<br>Vs.<br>Raj. State Pollution Control                  | Mr. Anirudh Vyas, Son of Applicant in Person.<br>Mr. Sachin K. Verma, Adv for R-1 to 10  | <b>03/07/18</b> |
| 7.                                | Original Application No. 156/2014(CZ)<br><b>(M.A.No.76/18)</b> | Harish Vyas,<br>Vs.<br>Chief Conservator of Forest & 3 ors.          | Mr. Anirudh Vyas, Son of Applicant in Person.<br>Mr. Sachin K. Verma, Adv for R-1 to 10  | <b>03/07/18</b> |
| 8.                                | Original Application No. 310/2014(CZ)<br><b>(M.A.No.77/18)</b> | Harish Vyas,<br>Vs<br>Union of India & 4 ors.                        | Mr. Anirudh Vyas, Son of Applicant in Person.<br>Mr. Sachin K. Verma, Adv for R-1 to 10  | <b>03/07/18</b> |
| <b>FOR COMPLETION OF PLEADING</b> |  |  |  |                 |
| 9.                                | Original Application No. 41/2016(CZ)                           | Thakur Sanjay Singh<br>Vs.<br>M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors. | Mr. Ajay Gupta, Adv.<br>Mr. Ravikant Patidar, Adv.<br>Mr. Anurag Maheshwari, Adv.<br>Mr. Atul Shrivastava, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Gunjan Chowksy, Adv.<br>Mr. Shantanu Shrivastava, Adv. | 04/07/18        |

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| 10.                   | Original Application No. 125/2016(CZ)                         | Medha Patkar<br>Vs.<br>State of Madhya Pradesh<br>& 3 Ors.  | Ms. Medha Patkar, applicant in person<br>Mr. Vivek Petwa, Adv.<br>Mr. Sachin K. Verma, Adv.  | 04/07/18 |
| 11.                   | Original Application No. 18/2017(CZ)<br><b>(M.A.No.07/18)</b> | CH Institute of Management and Commerce & Anr.<br>Vs<br>State of M.P. & 9 Ors.  | Ms. Zubia Sajid, Adv.<br>Mr. Deepesh Joshi, Adv.   | 04/07/18 |
| 12.                   | Original Application No. 68/2017(CZ)                          | Smt. Kaviteshwari Devi<br>Vs<br>State of M.P. & 4 Ors.  | Mr. Ayush Dev Bajpai, Adv.   | 04/07/18 |
| <b>FOR COMPLIANCE</b> |   |   |  |          |
| 13.                   | <b>Original Application No. 111/2013(CZ)</b>                  | <b>Dr. Subhash C Pandey (MSW, Bhanpur Khanti)</b><br><br><b>Vs.</b><br><b>Bhopal Municipal Corporation &amp; 7 ors.</b> | Dr. Subhash C Pandey, applicant in person<br>Mr. SachinK.Verma,Adv.R-2<br>Ms. Parul Bhadoria Adv.R-3<br>Mr. S.S. Chauhan, Adv. for State of Chhattisgarh<br>Mr.SandeepSinghAdv.R.P.C.B<br>Mr. Vivek Choudhary Adv.<br>Mr. AyushDev Bajpai,Adv.<br>Mr. Sanjay Pandey, Adv.<br>Mr. Lalit Ku. Gupta, Adv. | 04/07/18 |
| 14.                   | <b>Original Application No. 135/2014 (CZ)</b>                 | <b>Dr. Subhash C. Pandey &amp; 2 Ors. (Kaliasot River)</b><br><b>Vs.</b><br><b>State of M.P. &amp; 6 Ors.</b>           | Dr. Subhash C. Pandey, Applicant in Person<br>Mr. Sachin K. Verma, Adv. for R-1,3&4<br>Mr. Ravikant Patidar,Adv.<br>Mr. Ayush Dev Bajpia, Adv. for R-6<br>Mr. Vijay Choudhary Adv.   | 04/07/18 |
| 15.                   | Original Application No. 59/2017(CZ)                          | Mahendra Pratap Singh<br>Vs<br>M/s Birla Corporation Ltd.<br>& 3 Ors.   | Mr. Rohit Sharma, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Sachin K. Verma, Adv.  | 04/07/18 |

**Note : No Hon'ble Members is posted in this bench. The Cases listed on 17-05-2018 shall be adjourned to 03-07-2018 & 04-07-2018.**

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